

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 27<sup>th</sup> March, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
<b>FOR ADMISSION</b>				
1.	Original Application No. 36/2018(CZ)	Mitesh Sharma Vs Bhopal Municipal Corporation	Mr. Varun Sharma, Adv.	
2.	Appeal No. 08/2018(CZ)	Amit Singh Vs Collector, District-Panna & Anr.	Mr. K.P. Shrivastava, Adv.	
3.	Original Application No. 06/2019(CZ)	Narendra Sharma Vs Union of India & Ors.	Mr. Salik Shafique, Adv.	
<b>AFTER NOTICE</b>				
4.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
5.	Appeal No. 33/2017(CZ) <b>(M.A.No.478/17)</b> <b>(M.A.No.89/18)</b> <b>(M.A.No.92/18)</b> <b>(M.A.No.93/18)</b>	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
6.	Original Application No. 87/2017(CZ) <b>(M.A.No.05/18)</b> <b>(M.A.No.26/18)</b>	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. Pramod Choudhary, Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 27-03-2019 shall be adjourned to 30-04-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)